

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 1st February, 2024

No.HC.V-55/2023/ 74 /Estt.## Smt. Atachi Chakraborty Goswami, Court Attendant of this Registry is hereby promoted and appointed temporarily and until further orders as **Record Assistant** in the Principal Seat of the Gauhati High Court in the pay band of (PB-2) Rs. 14000-60500/-+Grade Pay Rs. 5600/- plus other allowances as admissible under the Rules with effect from the date of her joining, Vice Sri Prasanna Kakoti, retired on attaining the age of superannuation on 31.01.2024.

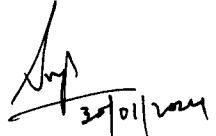
By Order,

Sd/- Shri Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. No. HC.V-55/2023/ 74A /Estt.
Copy to:

Dated 01 .02.2024

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
7. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
8. The Deputy Registrar (), Gauhati High Court, Guwahati.
9. The Assistant Registrar, (), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati-1.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload it in the official website on priority basis under the designated head.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice,, Gauhati High Court, Guwahati.
16. The A.O.(J),Accounts Section, Gauhati High Court, Guwahati. He is requested to ensure that it reflects in the service book(s).
17. The A.O.(J),....., Gauhati High Court, Guwahati.
18. The Court Officer No. I/II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.
21. The CA to Registrar (Establishment), Gauhati High Court, Guwahati.
22. Person concerned.
23. The Order file/personal File.


30/01/2024
REGISTRAR GENERAL
Rayan J. Sriman
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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the ^{1st}.....February, 2024

No.HC.V-56/2023/ 75 /...../Estt.## **Sri Keshab Chandra Baruah**, Court Attendant of this Registry is promoted and appointed, temporarily and until further orders, as **Court Keeper** in the Principal Seat of the Gauhati High Court, in the pay band of (PB-1) Rs. 12000-52000/-+G.P. Rs. 4400/- plus other allowances as admissible under the Rules with effect from the date of his joining Vice Sri Prabin Lahkar, retired on attaining the age of superannuation on 31.01.2024.

By Order,

Sd/- Shri Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. No. HC.V-56/2023/...75 /.....A /Estt.

Dated 01.02.2024

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22. Person concerned.
23. The Order file/personal File.


30/1/2024

REGISTRAR GENERAL
Rajan J. Saha